

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.450/TT/2014

Date:8.5.2015

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff for Asset-I:3x80 MVAR switchable line reactor for 765 kV S/C Gaya-Balia transmission line at Gaya Sub-station, Asset- II:3x80 MVAR switchable line reactor for 765 kV S/C Ranchi-Dharamjaygarh transmission line along with associated bays at Ranchi Sub-station as bus reactor and Asset- III:3x80 MVAR switchable line reactor for 765 kV S/C Gaya-Varanasi transmission line along with associated bays at Gaya Sub-station as Bus Reactor under “Transmission System for Phase-I Generation Projects in Jharkhand and West Bengal Part -A2”.

Sir,

With reference to petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 15.6.2015:-

- a) Actual DOCO of assets.
- b) RLDC certificate for charging assets.
- c) CEA certificate under Regulation 43 of CEA (Measures Related to Safety & Electricity Supply) Regulations, 2010.
- d) The details of time over-run along with documentary evidence and chronology of the activities for all the assets covered in the instant petition as per the format given below:

| Asset | Activity | Period of activity | | | | Reasons for delay along with reference of documentary evidence submitted |
|-------|----------|--------------------|----|----------|----|--|
| | | Planned | | Achieved | | |
| | | From | To | From | To | |
| | | | | | | |

- e) The clarifications for cost variation in certain heads as per Form 5S (page no.44, 69 and 95 of petition). The clarification for cost variation along with documentary evidence in respect of following items:

| Item details | Asset wise % Cost variation | | | |
|---|-----------------------------|----------|-----------|------------------------------------|
| | Asset-I | Asset-II | Asset-III | Reason submitted by the petitioner |
| Foundation for structures & Misc Civil works | 137.70 | 66.54 | 137.7 | Variation as per site conditions |
| Bus Bars/ Conductors/Insulators | 83.17 | 64.89 | 83.17 | As per actual awarded rates |
| Structure for switchyard | 73.66 | 117.5 | 73.66 | As per actual awarded rates |
| Outdoor lighting/ Emergency DG set & grounding system | 38.8 | 72.1 | 38.80 | As per actual awarded rates |

- f) Minutes of the RPC meeting wherein installation of switchable line reactors to be used as bus reactors has been agreed.
- g) Copy of DPR where reactor has been included.
- h) Schematic arrangement which is proposed in the petition instead of power map. Copy of transmission system for phase-I IPPs in Jharkhand & West Bengal and Single Line Diagram (SLD).
- i) The reasons for huge cost variation in case of asset-II &III which are both 3x80 MVAR line reactors.

Yours faithfully,

Sd/-

(V. Sreenivas)
Deputy Chief (Legal)